

II. (1) A copy each (in English and Hindi) of the following papers, under sub-section (2) of section 29 and sub-section (4) of section 28 of the Airports Authority of India Act, 1994:-

(a) Seventh Annual Report and Accounts of the Airports Authority of India, New Delhi, for the year 2001-2002, together with the Auditor's Report on the Accounts.

(b) Statement by Government accepting the above Report.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. For (a) and (b) See No.L.T.-7064/03]

STATEMENT OF THE COMMITTEE ON EMPOWERMENT OF WOMEN

SHRIMATI BIMBA RAIKAR (Karnataka): Sir, I lay on the Table a Statement (in English and Hindi) showing Action Taken by Government on the Recommendations contained in the First Report of the Committee on Empowerment of Women (Thirteenth Lok Sabha) on Action Taken on the First Report of the Committee (Twelfth Lok Sabha) on the subject Developmental Schemes for Rural Women.

REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON ENERGY

SHRI SANTOSH BAGRODIA (Rajasthan): Sir, I lay on the Table a copy each (in English and Hindi) of the following Reports of the Department-related Parliamentary Standing Committee on Energy (Thirteenth Lok Sabha):

(i) Thirty-second Report on the Action Taken by the Government on the recommendations contained in the Twenty-fifth Report of the Standing Committee on Energy (Thirteenth Lok Sabha) on the subject Nuclear Power Generation- Targets and Achievements.